

SPECIAL BENCH  
COURT - I

**P-106**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/173(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	UCO BANK VS GOPAL PODDAR
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Mr. Santosh Kr. Ray, Adv. ] For the Financial Creditor

Ms. Rituparna Sanyal, Adv. ]

Ms. Zeba Khan, Adv. ]

Ms. Muskan Saha, Adv. ]

Mr. Tapas Kr. Das, Adv. ] For the Personal Guarantor

Mr. Mohit Sharma, Adv. ] For the Resolution Professional

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel for the Resolution Professional states that the report of RP has been filed. However, the same is pending for scrutiny, he seeks some time to clear it by Wednesday, i.e. 24/04/2024. Let the same be done.
3. Post the matter thereafter on **12/06/2024**.

**Satya Ranjan Prasad  
Member(Technical)**

**Rohit Kapoor  
Member (Judicial)**